

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT-VI

Item No. 612
IB-1689/PB/2019
IA/3023/2020, IA/921/2023

IN THE MATTER OF:

M/s. Modland Wears Pvt. Ltd.

...PETITIONER

Vs.

M/s. Annies Apparel Pvt. Ltd.

...RESPONDENT

Section

U/s 7 of IBC, 2016

Order delivered on 12.07.2024
HYBRID HEARING (PHYSICAL & VC)

Coram:

SHRI MAHENDRA KHANDELWAL, HON'BLE MEMBER (JUDICIAL)
SHRI RAHUL BHATNAGAR, HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Petitioner/Financial Creditor

For the Liquidator

:
:Adv. Ajay K. Jain with Adv. Rajiv Bajaj

For the Respondent/Corporate Debtor

:Ms. Sunita Pal, Proxy Counsel for R3 in IA/3023/2020., Adv. Swati Sood, Adv. Sanyam Mehdiratta i/b Areness for Respondent no. 4

ORDER

IA/3023/2020 & IA/921/2023

Ld. Counsel on behalf of Liquidator is present and sought some more time. In view of this, list the matter on **13.08.2024**.

Sd/-
(Rahul Bhatnagar)
Member (T)

Sd/-
(Mahendra Khandelwal)
Member (J)